NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER :

PETITION NUMBER : TP 83/17

NAME OF THE PETITIONER (S) : KRYSTAL INTEGRATES SERVICES PUT.

NAME OF THE RESPONDENT (S) : INDIA ON TIME EXPRESS PUT. LAD.

223/16

UNDER SECTION : 433(e),(f)

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE &

PHONE NUMBER REPRESENTATION BY WHOM

Ms. Samanvita, Advocate appearing for the Petitioner is present. He requested time to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 22.03.2017.

MEMBER (J)

MEMBER (T)